

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO No. 782 of 2013**

Maman Ram and others  
V/s  
Ram Niwas and others

..... Appellants  
..... Respondents

Notice to: **No. 1-** Ram Niwas son of Shri Om Parkash, Balmiki by caste, Resident of Village Baniyani Police Station, Kalanaur District Rohtak.  
(Driver of Three-wheeler Tempo (Ganesh) No. HR-46A-5529).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **29.08.2019(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
07<sup>th</sup> May, 2019.

*Anil 21/5/19*  
Superintendent (Judl.),  
For Registrar (Judicial)

*Q*